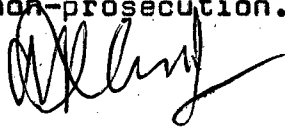
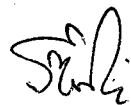


None for applicants
Mr MC Cherian for respondents

None for the applicant. In a similar case, OA-74/91 the 1st applicant has withdrawn the O.A. It appears that he is not keen to prosecute this case. Accordingly, the OA is dismissed for default and non-prosecution.



(AV Haridasan)
J.M.



(SP Mukerji)
V.C.

30-11-92

Handwritten notes:
ND
A
m/bd

*Order issued
and file closed.*